NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1419/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Iresco Electricals Pvt. Ltd.

V/s

D. S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1) Premar Sampar Adv to Petitioner

2) Ct S laptimath. for the Respondent With Adv. Signature

With Adv. Signature

Signature

The Signature

Signature

The Signature

Signature

The Signature

Signature

The Petitioner

Signature

Signatur

ORDER

CP 1419/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 2.1.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

M. K. SHRAWAT Member (Judicial)